

# NATIONAL COMPANY LAW TRIBUNAL KOCHI BENCH

**CORAM: SHRI SHYAM BABU GAUTAM  
HON'BLE MEMBER (TECHNICAL)**

**TMT. T.KRISHNA VALLI  
HON'BLE MEMBER (JUDICIAL)**

PETITION No./IA No.	CP/42/KOB/2020
SECTION	241 C/ACT
NAME OF PARTIES	P P RAJAN & ANOTHER V/S ARUVIPURAM SREE NARAYANA DHARMA PARIPALANA YOGAM & 6 OTHERS.
PETITIONERS ADVOCATE/ PROFESSIONAL	K N SIVASANKARAN, SUNIL SHANKAR.
RESPONDENTS ADVOCATE/ PROFESSIONAL	A N RAJAN BABU, P GOPALAKRISHNAN, AR EASWARLAL, ARUN CHANDY.

**18 April 2024**

## O R D E R

**IA/209/KOB/2020 in CP/42/KOB/2020**

List the matter for further consideration on **20.06.2024**.

**CP/42/KOB/2020**

Learned representing Counsel, Ms. Sandhra S appears on behalf of the Petitioners. Learned Counsel Mr. A N Rajan Babu appears on behalf of R1 to R5. Learned Government Pleader, Mr. Arun Chandy appears through virtual mode.

Both sides submit that since there are two connected Writ Petitions, Viz., W.P.(C) No. 8095/2024 & W.P.(C) No. 8189/2024 under consideration before the Hon'ble High Court of Kerala, which are scheduled to be listed on 29.05.2024, list this matter on **20.06.2024**.

**Sd /-**

**SHYAM BABU GAUTAM  
MEMBER (TECHNICAL)**

**Sd /-**

**T.KRISHNA VALLI  
MEMBER (JUDICIAL)**